

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

(CIRCUIT BENCH AT SHIMLA)

...

ORIGINAL APPLICATION NO. 063/00147/2017

Chandigarh, this the 15th day of March, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Jeewan Kumar, s/o late Shri Dalbir Chand, c/o Satish General Store, Lower Totu, Tehsil & District Shimla (H.P.) AGE 30 YEARS (Group-C).

....APPLICANT

(Argued by: Shri C.M. Tanwar, Advocate)

VERSUS

1. Union of India through Secretary, Ministry of Communication & Information Technology, Department of Posts, Dak Bhawan, New Delhi.
2. The Chief Post Master General, Himachal Pradesh Circle, Shimla-171009 (H.P.)
3. The Superintendent, Himachal Pradesh Rail Postal Services, Mandi, District Mandi (H.P.).

....RESPONDENTS

(By Advocate: Shri Anshul Bansal)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

Learned counsel appearing on behalf of respondents has produced a copy of letter dated 12.2.2018, addressed to him by the respondent department, wherein he has been informed that the applicant has been offered appointment on compassionate ground

as Postal Assistant in Chamba Division. Therefore, he prays that the present O.A. be disposed of as having been rendered infructuous.

2. In view of above, the O.A. is disposed of as having been rendered infructuous.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 15.03.2018

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